

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE
RAJYA SABHA
UNSTARRED QUESTION NO. 2727
TO BE ANSWERED ON THE 19/03/2021

MINIMUM SUPPORT PRICE TO AGRICULTURE PRODUCES

2727. SHRI BIKASH RANJAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether there is a proposal to enact a law to guarantee Minimum Support Price (MSP) to agriculture produces as recommended by M.S. Swaminathan Commission, if so, the reasons for not enacting the law so far; and
- (b) whether Government has submitted an affidavit in the Supreme Court stating inability to provide MSP at the rate of C2+50 per cent, if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a): No such recommendation in the report of The National Commission on Farmers (NCF) under the chairmanship of M.S. Swaminathan has been made to enact a law to guarantee Minimum Support Price (MSP) to agriculture produces. Government of India announces Minimum Support Prices (MSP) for 22 major agricultural commodities of Fair Average Quality (FAQ) each year in both the Crop seasons after taking into account the recommendations of the Commission for Agricultural Costs and Prices (CACP).

(b): No Sir,
